

**LIST OF CASES POSTED BEFORE
THE PRL. DISTRICT & SESSIONS JUDGE,
BENGALURU (R) DISTRICT, BENGALURU
ON 07.07.2021**

MORNING SESSION

HEARING

1. R.A.204/2020
2. M.A.114/2020

EVIDENCE

3. E.A.T.1/2019

SUMMONS

4. S.C.236/2018

EVIDENCE

5. S.C.255/2018
6. S.C.109/2019
7. S.C.269/2019

CHARGE

8. S.C.138/2018
9. S.C.171/2020

HBC

10. S.C.22/2020
11. S.C.37/2020
12. S.C.85/2020
13. S.C.127/2020

NBW TO ACCUSED

14. S.C.28/2019

NBW TO ACCUSED AND NOTICE TO

SURETIES

15. S.C.169/2016

AFTERNOON SESSION

ARGUMENTS

1. R.A.132/2020
2. M.A.2/2020
3. M.A.3/2020
4. A.S.97/2019
5. Misc.26/2021

AWAIT LCR

6. A.P.102/2020
7. A.P.104/2020
8. A.P.105/2020
9. A.P.111/2020

10. A.P.112/2020

CALL ON


11. R.A.92/2020
12. Misc.33/2021

AWAIT NOTICE

13. R.A.237/2020
14. Misc.11/2021

TO HEAR ON IA

15. R.A.236/2020


6.7.2021
Prl. District & Sessions Judge,
Bengaluru Rural District,
Bengaluru.

IN THE COURT OF I ADDITIONAL DISTRICT AND SESSIONS JUDGE,

BENGALURU RURAL DISTRICT, BENGALURU

Cause list dated 07.07.2021

(As per modified SOP dated 25.06.2021)

<u>MORNING SESSION</u>	<u>AFTERNOON SESSION</u>
1. IDC 13/2020	1. IDC 1/2019
2. IDC 14/2020	2. IDC 2/2019
3. IDC 16/2020	
4. IDC 17/2020	
5. R.A. 32/2020	
6. R.A. 112/2020	
7. R.A. 129/2015	
8. R.A. 148/2015	
9. R.A. 75/2016	
10. R.A. 3/2020	
11. R.A. 2/2017	
12. R.A. 111/2017	
13. SC 99/2021	
14. SC 123/2021	
15. SC 140/2015	

I Addl. District & Sessions Judge,
Bengaluru Rural District,
Bengaluru.

II Additional District & Session Court Bengaluru Rural District, Bengaluru		
Cause List -07.07.2021		
Morning Session		
Sl	Case No.	Stage
1	Spl. Case 59/2010	Evidence
2	Spl. Case (SC/ST Act) 34/2012	Evidence
3	Spl. Case (SC/ST Act) 60/2012	Evidence
4	Spl. Case 95/2014	Evidence(JC)
5	Spl. Case 139/2014	Evidence
6	Spl. Case 138/2015	Evidence
7	Spl. Case 166/2015	Evidence
8	Spl. Case 140/2016	Evidence
9	Spl. Case 86/2017	Evidence(JC)
10	Spl. Case 80/2018	Evidence(JC)
11	Spl. Case 277/2018	Evidence(JC)
12	Spl. Case 219/2019	Evidence(JC)
13	Spl. Case 164/2020	Evidence(JC)
14	Spl. Case 175/2014	Summons
15	Spl. Case 205/2021	Summons
Afternoon Session		
16	Spl. Case 540/2018	Hearing
17	Spl. Case 151/2019	Hearing
18	Spl. Case (SC/ST Act) 50/2009	Arguments
19	Spl. Case (SC/ST Act) 89/2008	Arguments
20	Spl. Case 98/2021	Call on
21	Spl. Case 629/2018	Charge
22	Spl. Case 460/2019	Charge
23	Spl. Case 117/2020	Charge
24	Spl. Case 180/2020	HBC(JC)
25	Spl. Case 2/2021	HBC(JC)
26	Spl. Case 3/2021	HBC(JC)
27	Spl. Case 221/2021	HBC
28	Spl. Case 232/2021	HBC(JC)
29	Spl. Case 217/2020	FDT
30	Spl. Case 198/2021	Objection

II Addl. District & Session Court,
Bengaluru Rural District, Bengaluru.

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**THE LIST OF CASES POSTED BEFORE THE
VI ADDL.DISTRICT & SESSIONS JUDGE
CAUSE LIST DATED 07-07-2021**

MORNING SESSION	
CIVIL CASES	CRIMINAL CASES
<p align="center"><u>FOR STEPS</u></p> <p>1. EX.5/2019 2. EX.15/2019 3. EX.16/2019 4. EX.17/2019 5. EX.90/2020 6. EX.92/2020 7. EX.94/2020 8. EX.96/2020</p> <p align="center"><u>EVIDENCE</u></p> <p>9. M.C.124/2020</p> <p align="center"><u>FURTHER EVIDENCE</u></p> <p>10. M.C.134/2020</p> <p align="center"><u>COMPLIANCE</u></p> <p>11. M.A.56/2021</p>	<p align="center"><u>EVIDENCE</u></p> <p>1. SC.295/2018 2. SC.265/2019 3. SC.302/2019 4. SC.2/2021</p>
AFTERNOON SESSION	
CIVIL CASES	CRIMINAL CASES
<p align="center"><u>ARGUMENTS</u></p> <p>12. R.A.97/2018 13. R.A.265/2020</p> <p align="center"><u>NOTICE</u></p> <p>14. M.C.186/2020</p> <p align="center"><u>AMENDMENTS</u></p> <p>15. M.C.25/2020</p> <p align="center"><u>AWAIT NOTICE</u></p> <p>16. M.C.231/2020 17. M.C.192/2020</p> <p align="center"><u>CALL ON</u></p> <p>18. R.A.131/2019</p> <p align="center"><u>AWAIT NOTICE</u></p> <p>19. R.A.233/2020 20. EX.103/2020</p> <p align="center"><u>APPEARANCE OF PARTY</u></p> <p>21. M.C.199/2020 22. M.C.239/2020</p> <p align="center"><u>OFFICE OBJECTIONS</u></p> <p>23. R.A.94/2021</p> <p align="center"><u>AWAIT MEDIATION REPORT</u></p> <p>24. M.C.269/2020</p>	<p align="center"><u>CALL ON</u></p> <p>5. SC.91/2021</p> <p align="center"><u>ORDER</u></p> <p>6. SC.213/2019</p>

(CHENNAPPA GOUDA)

VI Additional District & Sessions Judge,
Bengaluru Rural District, Bengaluru.

**IN THE COURT OF G.S.PRASEELA KUMARI
7TH ADDL.DISTRICT AND SESSIONS JUDGE
CAUSE LIST DATED: 07.07.2021**

<u>MORNING SESSIONS:</u>	<u>AFTERNOON SESSIONS</u>
<p><u>Arguments:</u> 1) M.A.52/2013 2) R.A. 28/2016 3) R.A. 120/2016 4) M.C. 241/2020 5) R.A. 77/2017 6) R.A. 88/2017</p> <p><u>Evidence:</u> 7) M.V.C. 591/2015 8) M.V.C. 19/2018 9) SC 30/2015 10) SC 42/2015 11) SC 18/2016</p> <p><u>Cross Examination of P.W.:</u> 12) R.A. 171/2019</p> <p><u>Steps:</u> 13) M.A. 5/2019 14) EX 90/2019 15) M.A. 7/2021</p>	<p><u>Arguments:</u> 16) R.A. 106/2017 17) R.A. 3/2018 18) M.A. 11/2019 19) R.A. 147/2019 20) R.A. 154/2019 21) CrI.A. 24/2019 22) SC 306/2019</p> <p><u>To hear:</u> 23) R.A. 17/2016 24) R.A. 57/2019</p> <p><u>HBC:</u> 25) SC 128/2020 26) SC 124/2021 27) SC 125/2021</p> <p><u>Furnish Surety:</u> 28) SC 80/2020</p> <p><u>Order:</u> 29) P & SC 55/2020</p> <p><u>To hear:</u> 30) CrI.Misc. 988/2021</p>

Sd/-

VII Addl.District & Sessions Judge,
Bengaluru Rural District, Bengaluru.

Note: 1. All Advocates are requested to strictly follow SOP dated: 25/06/2021 issued by Hon'ble High Court of Karnataka.

**CAUSE LIST OF VIII ADDL. DIST. & SESSIONS COURT,
BENGALURU RURAL DISTRICT, BENGALURU OF 07.07.2021**

MORNING SESSION

AFTERNOON SESSION

HEARING		FURTHER EVIDENCE		OBJECTION	
1	G&WC 17/2021	9	MC 202/2020	1	CrI.M. 1008/2021
				2	CrI.M. 1009/2021
				3	CrI.M. 1010/2021
				4	CrI.M. 1023/2021
STEPS		TO HEAR			
2	AA 1/2018	10	G&WC 16/2021		
3	EX 28/2021				
NOTICE		SUMMONS		ORDER	
4	RA 198/2016	11	SC 62/2021	5	CrI.M. 976/2021
				6	CrI.M. 984/2021
				7	CrI.M. 985/2021
ARGUMENTS		EVIDENCE			
5	MISC 92/2019	12	SC 102/2017	8	CrI.M. 994/2021
		13	SC 143/2017	9	CrI.M. 1006/2021
		14	SC 92/2019	10	CrI.M. 1007/2021
CALL ON		15	SC 359/2019		
6	FDP 17/2012	16	SC 369/2019		
				JUDGMENT	
				11	SC 167/2015
AWAIT NOTICE					
7	MA 49/2019				
8	MA 10/2021				

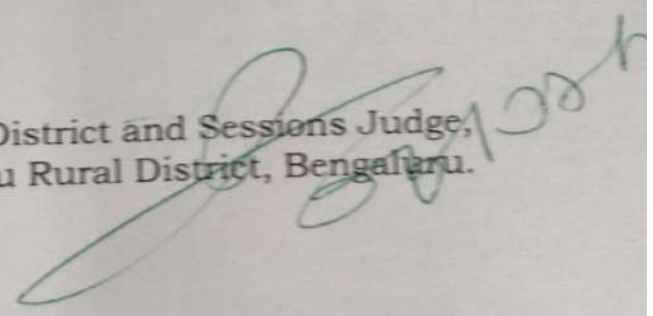
Cause List of IX Addl. District and Sessions Judge,
Bengaluru Rural District, Bengaluru.
Dated: 07-07-2021.

<u>Morning Session</u>	
<u>Civil</u>	<u>Criminal</u>
1. G & WC 2/2021	10. SC 33/2018
2. Misc.16/2016	11. SC 195/2018
3. MA 27/2017	12. SC 146/2020
4. RA 43/2019	13. SC 154/2020
5. RA 54/2015	14. SC 59/2019
6. RA 110/2016	15. SC 147/2016
7. RA 210/2016	
8. P & SC 10/2017	
9. RA 163/2018	

<u>Afternoon Session</u>	
<u>Civil</u>	<u>Criminal</u>
1. RA 33/2017	5. CrI.R.P.23/2020
2. EX66/2020	6. CrI.A.37/2020
3. RA 37/2018	7. CrI.R.P.32/2015
4. G & WC 27/2020	8. CrI.A.38/2016
	9. CrI.A.64/2019
	10. SC 356/2018
	11. CrI.A.138/2018
	12. SC 42/2020
	13. Spl.C.122/2017
	14. SC 271/2018
	15. SC 325/2019

Date : 06-07-2021.
Place : Bengaluru.

IX Addl. District and Sessions Judge,
Bengaluru Rural District, Bengaluru.

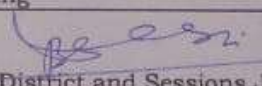


CAUSE LIST OF THE COURT OF SRI BASAVARAJ
CHENGTI
HON'BLE X ADDL. DISTRICT AND SESSIONS JUDGE
BENGALURU RURAL DISTRICT, BENGALURU
(DEDICATED COMMERCIAL COURT)
MORNING SESSION DATED : 07.07.2021

Sl. No.	Case No.	Stage
1	Com OS 132/2020	Evidence
2	Com OS 171/2020	Evidence
3	Com OS 183/2020	Evidence
4	Com OS 13/2020	Evidence
5	Com OS 28/2020	Evidence
6	Com OS 31/2020	Evidence
7	Com OS 39/2021	Evidence
8	Com OS 202/2021	Evidence
9	Com OS 261/2021	Evidence
10	Com OS 412/2021	Evidence
11	Com OS 440/2021	Evidence
12	Com OS 462/2021	Evidence
13	Com OS 472/2021	Evidence
14	Com OS 563/2021	Evidence
15	Com OS 605/2021	Evidence

AFTERNOON SESSION

Sl. No.	Case No.	Stage
1	Com OS 112/2021	Arguments
2	Com AA 11/2021	Arguments
3	Com AS 51/2021	Arguments
4	Com AA 32/2021	Arguments
5	Com OS 972/2021	Hearing
6	Com OS 141/2020	Hearing
7	Com OS 576/2021	Hearing
8	Com OS 828/2021	Hearing
9	Com AS 50/2021	Hearing
10	Com AA 33/2021	Hearing
11	Com AA 34/2021	Hearing
12	Com AA 35/2021	Hearing
13	Com AA 36/2021	Hearing
14	Com AA 37/2021	Hearing
15	Com AA 38/2021	Hearing


X-Addl. District and Sessions Judge, 6/7
BRD, Bengaluru

Note: The rest of the cases posted for the day will be assigned dates in CIS portal through bulk posting. The learned Advocates may ascertain the dates from CIS portal.

2. Matters posted for evidence will be taken up through VC, at request of concerned parties/Advocates.

<https://meet.jit.si/10adjrural>

ADDL. DISTRICT AND SESSIONS JUDGE-FTSC-I	
(SPECIAL COURT FOR TRIAL OF CASES FILED UNDER POCSO ACT)	
Cause List Dated 07-07-2021	
Morning Sessions	Afternoon Sessions
HEARING	Charge
1) SPL.C 95/2018	20) SPL.C 43/2018
	21) SPL.C 349/2019
Evidence	22) SPL.C 192/2020
2) SPL.C 46/2014	
3) SPL.C 72/2014	Await Report
4) SPL.C 58/2015	23) SPL.C 175/2015
5) SPL.C 134/2015	
6) SPL.C 149/2015	HBC
7) SPL.C 204/2015	24) SPL.C 142/2020
8) SPL.C 207/2015	25) SPL.C 208/2020
9) SPL.C 26/2016	26) SPL.C 332/2020
10) SPL.C 60/2016	27) SPL.C 341/2020
11) SPL.C 138/2016	28) SPL.C 345/2020
12) SPL.C 357/2018	
13) SPL.C 468/2018	FDT
14) SPL.C 609/2018	29) SPL.C 510/2020
15) SPL.C 155/2019	
	Nbw to Accused and Notice to sureties
16) SPL.C 184/2019	30) SPL.C 53/2019
17) SPL.C 194/2019	
18) SPL.C 305/2019	
19) SPL.C 358/2020	